

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:35

ANSWERED ON:26.07.2010

WAGES TO WOMEN UNDER MGNREGS

Das Gupta Shri Gurudas;Lingam Shri P.;Ramasubbu Shri S.;Reddy Shri Anantha Venkatarami;Reddy Shri K. Jayasurya
Prakash;Saroj Smt. Sushila

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government has taken or proposes to take steps to ensure better wages for rural women under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);

(b) if so, the details thereof;

(c) whether the Government contemplates to introduce uniform wages under the scheme;and

(d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): No, Sir.

(b): Does not arise.

(c) & (d): Under Mahatma Gandhi NREGA, equal wages are paid to men and women workers. Para 34 of Schedule-II of the Act provides that in case of every employment under the scheme, there shall be no discrimination solely on the ground of gender and the provisions of the equal Remuneration Act, 1976 shall be complied with. Vide notification dated 14.2.2008, amendment has been made in para 8 of Schedule-I of the Act by inserting a new para which is as under:

"8-A. The average out-turn of work out put by men and women workers working in a group will be the basis for fixing task based Schedule of Rates so that there is no gender based discrimination in the Schedule of rates."